

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2349
TO BE ANSWERED ON 23.03.2022

**COMPLAINTS BY MGNREGA BENEFICIARIES AGAINST DISTRICT
ADMINISTRATIONS**

2349 **DR. L. HANUMANTHAIAH:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of complaints made by MGNREGA beneficiaries against district administrations for non-compliance with the provisions of the MGNREGA Act, State-wise and year-wise in the last five years;
- (b) the action taken to resolve these complaints;
- (c) the number of complaints received from people who are not getting full 100 days of work;
- (d) the action taken on these complaints; and
- (e) the steps being planned by the Ministry to streamline the complaint registration process?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (e): There are different categories under Centralised Public Grievance Redress and Monitoring System (CPGRAMS) portal on which complaints are received. The identified category of complaints received during the last five years state-wise which can be treated as complaints made by Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA) beneficiaries against district administrations for non-compliance with provisions of Mahatma Gandhi NREGA. State/UT-wise details of complaint on such categories received under Mahatma Gandhi NREGS during the last five financial year 2016-17, 2017-18, 2018-19, 2019-20, 2020-21 is given at **Annexure-I**.

The Ministry, under Mahatma Gandhi NREGS receives complaints under different categories like delay in payments, works done by machinery, wages not provided under Mahatma Gandhi NREGA etc. on CPGRAMS portal. Since the responsibility of implementation of Mahatma Gandhi NREGA is vested with the States/UTs, all complaints received in the Ministry are forwarded to the concerned State/UT for taking appropriate action including investigation, as per law. On receipt of ATR from State/UT, Chief Vigilance Officer (CVO) in this Ministry take final decision. Accordingly complaints received up to 30th September 2021 have been disposed off. At present 120 complaints are pending as per the portal of CPGRAMS.

Mahatma Gandhi NREGS is a demand driven wage employment programme which provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to

every household whose adult members volunteer to do unskilled manual work. It provides livelihood security, i.e. fall back options for livelihood for the rural households, when no better employment opportunity is available.

As per Section 7(1), Mahatma Gandhi NREGA that “If an applicant for employment under the Scheme is not provided such employment within fifteen days of receipt of his application seeking employment or from the date on which the employment has been sought in the case of an advance application, whichever is later, he shall be entitled to a daily unemployment allowance in accordance with this section.

State/UT-wise number of households, who have been paid Unemployment Allowance under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21 is given at **Annexure-II**.

Annexure-I referred in reply to part (a) to (e) of Rajya Sabha Unstarred Question No. 2349 dated 23.03.2022.

State/UT-wise details of complaint depending upon broad categories as identified under CPGRAMS, received under Mahatma Gandhi NREGS during the last five financial year 2016-17, 2017-18, 2018-19, 2019-20, 2020-21 .						
SI. No.	State/UT	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	-	3	1	5	13
2	Arunachal Pradesh	-	-	2	-	-
3	Assam	1	8	1	1	2
4	Bihar	-	5	1	1	5
5	Chhattisgarh	1	7	6	15	6
6	Gujarat	-	1	0	1	0
7	Haryana	-	1	1	4	2
8	Himachal Pradesh	-	2	2	1	0
9	Jammu And Kashmir	-	2	1	3	5
10	Jharkhand	-	6	1	1	1
11	Karnataka	-	3	3	6	4
12	Kerala	1	2	2	3	0
13	Madhya Pradesh	-	6	1	7	5
14	Maharashtra	-	3	0	3	1
15	Mizoram	-	1	1	0	0
16	Odisha	-	4	0	1	1
17	Punjab	1	2	2	3	3
18	Rajasthan	-	12	5	6	4
19	Tamil Nadu	-	6	7	7	12
20	Telangana	-	1	1	-	3
21	Tripura	-	1	-	-	-
22	Uttar Pradesh	5	25	11	22	14
23	Uttarakhand	2	2	0	1	4
24	West Bengal	-	4	4	7	3
	Total	11	107	53	98	88

Annexure-II referred in reply to part (a) to (e) of Rajya Sabha Unstarred Question No. 2349 dated 23.03.2022.

State/UT-wise details of number of households who have been paid Unemployment Allowance under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21.

S. No.	State/UT	Number of households				
		2016-17	2017-18	2018-19	2019-20	2020-21
1	Andaman And Nicobar	0	0	0	0	0
2	Andhra Pradesh	0	0	0	0	0
3	Arunachal Pradesh	0	0	0	0	0
4	Assam	0	0	0	0	0
5	Bihar	0	1	0	0	0
6	Chhattisgarh	0	0	0	0	0
7	The Dadra and Nagar Haveli and Daman and Diu	0	0	0	0	0
8	Gujarat	0	26	4	0	0
9	Goa	0	0	0	0	0
10	Himachal Pradesh	0	24	4	1	0
11	Haryana	0	0	0	0	0
12	Jharkhand	64	66	22	0	0
13	Jammu And Kashmir	0	0	0	0	0
14	Kerala	0	22	8	0	0
15	Karnataka	8	19	0	0	0
16	Ladakh*	*	*	*	0	0
17	Lakshadweep	0	0	0	0	0
18	Meghalaya	0	0	0	0	0
19	Maharashtra	1	20	5	6	3
20	Manipur	0	0	0	0	0
21	Madhya Pradesh	0	3	3	0	0
22	Mizoram	0	0	0	0	0
23	Nagaland	0	0	0	0	0
24	Odisha	0	0	0	2	0
25	Punjab	0	0	0	0	0
26	Puducherry	0	0	0	0	0
27	Rajasthan	0	69	9	2	0
28	Sikkim	0	0	0	0	0
29	Tamil Nadu	0	8	0	0	0
30	Tripura	35	0	0	0	0
31	Telangana	0	0	0	0	0
32	Uttar Pradesh	0	0	0	0	0
33	Uttarakhand	10	6	0	0	0
34	West Bengal	0	0	1	0	0
	Grand Total	118	264	56	11	3